

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO.5312
TO BE ANSWERED ON 28.03.2018**

Threats to Advocates

5312. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there are reports of recent attacks on properties and lives of advocates and if so, the details thereof and the reasons therefor;
- (b) the details of cases reported in courts of the country and the losses estimated and the action taken so far on such incidents; and
- (c) whether the advocates and courts are in anguish over delays in probing of such incidents and if so, the details thereof and reasons therefor along with the corrective steps being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND
CORPORATE AFFAIRS**

(SHRI P.P. CHAUDHARY)

(a) to (c) The information is being collected and will be laid on the Table of the House.
